Annex III

Reporting Formats

---- DAD 200

	FOIIII DAD 309
Name of th	ne Bank
Statement	showing the Export Credit Refinance Limit for the fortnight ended
	PART – A
	(Rs. in lakh)
1.	Outstanding Export Credit as on the last Friday of thesecond preceding reporting fortnight *
2.	Export Credit Refinance Limit (50 per cent of item no. 1)

^{*} Outstanding Export Credit for the purpose of working out refinance limits will be aggregate outstanding export credit <u>minus</u> Export bills rediscounted with other banks/Exim Bank/Financial Institutions, Export Credit against which refinance has been obtained from NABARD/Exim Bank, Pre-shipment Credit in Foreign Currency (PCFC), Export bills discounted/rediscounted under the scheme of 'Rediscounting of Export Bills Abroad' (EBR), Overdue Rupee Export Credit and other Export Credit not eligible for refinance.

PART – B

Aggregate Export Credit Outstanding as on @

	(Rs. in lakh)
Aggregate Export Credit Outstanding of which -	
(i) Export bills rediscounted with other banks/Exim Bank / Financial Institutions	
(ii) Export Credit against which refinance has been obtained from NABARD/Exim Bank	
(iii) Pre-shipment Credit in Foreign Currency (PCFC)	
(iv) Export bills discounted/rediscounted under the scheme of 'Rediscounting of Export Bills Abroad' (v) Overdue Rupee Export Credit	
(vi) Export Credit not accounted for above (i to v) and not eligible for refinance*	
Outstanding export credit eligible for refinance Item 1 minus ((i) + (ii) + (iv) + (v) + (vi))	
PART – C	
Export Credit Outstanding as on @	
	(Rs. in lakh)
Pre-shipment Rupee Export Credit **	
(i) Upto 180 days (ii) Beyond 180 days	
·	
(iv) Beyond 180 days	
Total (iii + iv)	
	of which - (i) Export bills rediscounted with other banks/Exim Bank / Financial Institutions (ii) Export Credit against which refinance has been obtained from NABARD/Exim Bank (iii) Pre-shipment Credit in Foreign Currency (PCFC) (iv) Export bills discounted/rediscounted under the scheme of 'Rediscounting of Export Bills Abroad' (v) Overdue Rupee Export Credit (vi) Export Credit not accounted for above (i to v) and not eligible for refinance* Outstanding export credit eligible for refinance Item 1 minus {(i) + (ii) + (iii) + (iv) + (v) + (vi)} PART - C Export Credit Outstanding as on @ Pre-shipment Rupee Export Credit ** (i) Upto 180 days

** Including overdues.